

ITEM NO.4 Court 7 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 960/2021

HAMSAANANDINI NANDURI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 01-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Ms. Maninder Acharya, Sr. Adv.
Ms. Bani Dikshit, Adv.
Mr. Krishan Kumar, Adv.
Mr. Surendra Singh Rana, Adv.
Mr. Amit, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Ikshit Singhal, Adv.
Mr. Maneesh Saxena, Adv.
Mr. Kunwar Siddharth Singh, Adv.
Mr. Sagar Kumar, Adv.
Mr. Nandeesh, Adv.
Mr. Shantanu Jugtawat, Adv.
For M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER